to Questions

future of these thousands of students by allowing them admission in Delhi Colleges; and

(d) if not, whether Government would consider closing these vocational classes immediately?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI AR-JUN SINGH): (a) and (b) According to the information furnished by the University of Delhi, students who have passed Senior School Certificate Examination (Class XII) from Central Board of Secondary Education (CBSE) Delhi from the vocational/technical stream, are eligible for admission to the following courses:--

- (i) **B**. A. (Pass)
- (ii) B. Com. (Pass)
- (iii) B. SC. (General)
- (iv) B. A. (Hons.)
- (v) **B**. Com. (Hons.)
- (vi) B. A. (Vocational Studies)

These students are also eligible for admission to correspondence Courses and as external students of the University.

There is no difference in the minimum qualifying marks for students from the vocational and non-vocational streams for the above courses, except that a minimum aggregate of 60 per cent is required for admission of vocational students to B. Com. (Hons). As admissions for the current academic session are in progress, it is not possible to precisely indicate the cut off percentage for admission of students to various undergraduate courses in Delhi Colleges.

(c) University Grants Commission propose to set up a Committee to suggest restructuring of courses at undergraduate level in order to provide better opportunities for higher education to students of vocational stream.

(d) Does not arise.

## Total literacy programmes

\*47. SHRI M. A. BABY: Will the Minister of HUMAN RESOURCE DE-VELOPMENT be pleased to state:

(a) the progress achieved in different parts of the country in the total literacy programmes;

(b) the names of the projects for continuing literacy programmes in different States; and

(c) the proposals to integrate the lessons of the successful programmes and to translate them into action elsewhere?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI AR-JUN SINGH): (a) to (c) A statement is laid on the table of the House. [See Appendix 159, Annexure No.5].

\*48.(Transferred to 19th July, 1991).

Proposal to set up a trust to deal with sick textile units

## 49. SHRI MAHENDRA PRASAD: SHRI MURLIDHAR CHAND-RAKANT BHANDARE:

Will the Minister of TEXTILES be pleased to state;

(a) whether in the light of Abid Hussain Committee's Report of January, 1991, a national authority or trust is proposed to be set up to deal with sick textile units so as to facilitate closure or non-viable units and to liberalise the existing policy in this regard; and

(b) if so, what are the precise recommendations of the said Committee and what steps have been taken or are contemplated in the light thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (INDEPEN-DENT CHARGE) (SHRI ASHOK GHE-LOT): (a) and (b) The Abid Hussain Committee has recommended formation of area based Textile Restructuring Assets Trusts (TRATs) in identified areas where there is a concentration of textile workers and a parallel Apex Textiles Restructuring